

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:3391
ANSWERED ON:30.11.2010
EQUAL STATUS TO ALL SPORTS PERSONS
Hussain Shri Syed Shahnawaz

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government proposes to formulate a policy to give equal remuneration/other facilities to national and international sports persons of all the sporting disciplines in view of performance of Indian Sports in the Commonwealth Games;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government proposes to allocate certain amount of money earned through sports like cricket for other sports;
- (d) if so, the details thereof;
- (e) whether the Government also proposes to reserve a minimum quota of five per cent for sports persons in Government/Semi-Government and Public Sector Undertakings;
- (f) if so, the details thereof; and
- (g) if not, the reasons therefor and the other corrective measures taken in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL)

- (a) & (b) The Government does not pay remuneration to sportspersons. However, the incentives are provided to sportspersons in the form of cash awards, pension for meritorious performance in specifically identified major events such as single/multi-sport continental/world level championship.
- (c) & (d) Board of Control of Cricket in India (BCCI) manages its own revenues. However, BCCI has contributed Rs.50 crore to the National Sports Development Fund, which is devoted to promoting sporting excellence in various sport disciplines.
- (e) to (g) There is already a provision of 5% of direct recruit vacancies in Group 'C' and 'D' category in Central Governments Offices being reserved for meritorious sportspersons.